

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO.2786
TO BE ANSWERED ON 06.08.2025**

LC-57 AT LATTERI RAILWAY STATION IN VELLORE

2786. THIRU D M KATHIR ANAND:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that Level Crossing No. 57 (LC-57) at Latteri railway station near Katpadi in Vellore Lok Sabha Constituency poses safety risks due to frequent train movements, rising vehicular traffic, long gate closures and the risk of accidents, especially in light of recent incidents at non-interlocked level crossings across Tamil Nadu, if so, the details thereof;**
- (b) whether any proposal exists to eliminate LC-57 by constructing a ROB or RUB, if so, the details thereof and if not, the reasons therefor;**
- (c) the status of the Road Rail Bridge project at Katpadi junction on NH-75, including funds allocated, tender finalization, expected completion date and integration with Katpadi station redevelopment and Vellore bypass projects; and**
- (d) the steps taken to expedite these projects in line with national railway modernization and safety objectives?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

- (a) to (d) : Sanctioning of works of Road over Bridge (ROB)/Road Under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railways. Such works are prioritised**

and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (June'25) is as under:

Period	ROBs/ RUBs constructed
2004-14	4,148 Nos.
2014-25 (June'25)	13,426 Nos. (including 747 Nos. in the State of Tamil Nadu)

As on 01.04.2025, 4,402 Nos. ROBs/ RUBs are sanctioned at the cost of ₹1,00,860 Cr on Indian Railways including 235 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) at the cost of ₹4,669 crore in the State of Tamil Nadu, which are at various stages of planning and execution.

Level Crossing (LC) No. 57 at Km 136/900-137/000 at Latteri Yard on Arakkonam-Jolarpettai section of Chennai division is protected by gate signals (inter-locked). The work for construction of Road Over Bridge in lieu of this Level Crossing was sanctioned on cost sharing basis. Subsequently, construction of approaches of this ROB has been found not feasible due to dense populated area on both sides. Accordingly, this work was not taken up.

However, construction of Limited Height Subway (LHS) has been found feasible. Accordingly, a work of construction of Subway has been sanctioned recently.

The work of Katpadi railway station has been taken up for redevelopment under Amrit Bharat Station Scheme (ABSS). The structural works of RPF and scout building have been completed. The works for foundation of departure terminal, multi

level car parking, parcel office, structural works of staff quarters and finishing works of RPF barrack and scout building have been taken up.

The work of additional 02 lane ROB adjacent to existing 02-lane ROB passing through Katpadi Junction on NH-75 has been taken up by Ministry of Road Transport and Highways/National Highways Authority of India (MoRTH/NHAI). General Arrangement Drawing (GAD) has been approved. The work of design has been taken up. The master plan of the Katpadi Junction station envisages the integration of Road over bridge (ROB) with departure and arrival terminal building by skywalk near the existing bus stop on the south side of station.

Vellore bypass project includes construction of two Road Over Bridges (ROBs) at Non-Level Crossing locations, One ROB at Railway km 137/600-700 between Latteri and Vrinjipuram stations in Arakkonam-Jolarpettai section of Chennai Division and another ROB at Railway km. 140/800-900 between Kaniyambadi & Pennathur stations in Villupuram-Katpadi section of Thiruchchirappalli division. These works are being executed by NH Wing of the Government of Tamil Nadu on single entity basis. GADs are yet to be submitted.

Completion of Railway project/s including ROBs/RUBs depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project/s site, number of working months in a year for particular project site etc. All these factors affect the completion time and cost of the project/s.
